

RESUME OF WORK DONE BY LOK SABHA

(FIFTH LOK SABHA—SEVENTEENTH SESSION)

(10th August to 2nd September, 1976)



LOK SABHA SECRETARIAT
NEW DELHI
October, 1976

P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the Seventeenth Session of Fifth Lok Sabha, 1976.

NEW DELHI;
October 16, 1976.

S. L. SHAKDHER,
Secretary-General.

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**RESUME' OF WORK DONE BY LOK SABHA DURING THE SEVENTEENTH
SESSION OF FIFTH LOK SABHA—AUGUST-SEPTEMBER, 1976**

I. DURATION OF SESSION

Date of commencement	10th August, 1976.
Date of adjournment <i>sine die</i>	2nd September, 1976.
Date of prorogation	5th September, 1976.
Number of days of sittings	17
Number of hours of sittings	103 hours and 10 minutes.

2. BILLS

(i) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
1	The President's Pension (Amendment) Bill, 1976.	10-8-76	..	16-8-76 (Consideration and passing)	0 16	..	..	Passed.
2	The Maintenance of Internal Security (Second Amendment) Bill, 1976.	10-8-76	..	12-8-76 13-8-76 16-8-76 (Consideration and passing)	0 20 6 28	3	..	Passed.

3	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Bill, 1976.	10-8-76	..	17-8-76 19-8-76 (Consideration and passing)	3	11	1	..	Passed
4	The Delhi Agricultural Produce Marketing (Regulation) Bill, 1976.	(Earlier Session 20-5-76)	..	11-8-76 (Consideration and passing)	2	10	37	..	Passed
5	The Government of Union Territories (Amendment) Bill, 1976.	(Earlier Session 27-5-76)	..	11-8-76 (Consideration and passing)	0	12	..	..	Passed
6	The Code of Civil Procedure (Amendment) Bill, 1974, as reported by Joint Committee.	(Earlier Session 8-4-74)	..	11-8-76 12-8-76 (Consideration and passing)	4	22	35	5	Passed as amended.
7	The Territorial Waters, Continental Shelf, Exclusive Economic Zone and other Maritime Zones Bill, 1976, as passed by Rajya Sabha.	..	12-8-76	16-8-76 17-8-76 (Consideration and passing)	2	45	5	..	Passed
8	The Central and other Societies (Regulation) Bill, 1974, as introduced in Rajya Sabha.	..	..	12-8-76	..	..	..	..	Report of Joint Committee laid.
9	The Representation of the People (Amendment) Bill, 1976.	13-8-76	..	16-8-76 (Consideration and passing)	1	14	1	..	Passed
10	The Contingency Fund of India (Amendment) Bill, 1976.	13-8-76	..	17-8-76 (Consideration and passing)	10	33	..	..	Passed

*The motion for reconsideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Maintenance of Internal Security (Amendment) Ordinance, 1976.

I	2	3	4	5	6		7	8	9
					H.	M.			
11	The Factories (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	16-8-76	26-8-76 27-8-76 (Consideration and passing)	2	27	9	..	Passed
12	The Essential Commodities (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	16-8-76	24-8-76 25-8-76 26-8-76 (Consideration and passing)	3	30	3	..	Passed
13	The Indian Iron and Steel Company (Acquisition of Shares) Bill, 1976.	16-8-76	..	19-8-76 (Consideration and passing)	2	32	..	..	Passed
14	The Delhi Sales Tax (Amendment and Validation) Bill, 1976.	17-8-76	..	24-8-76 (Consideration and passing)	0	39	..	..	Passed
15	The Antiquities and Art Treasures (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	19-8-76	24-8-76 (Consideration and passing)	1	26	..	..	Passed
16	The Adoption of Children Bill, 1972, as introduced in Rajya Sabha.	..	..	20-8-76	..	..	..	..	Report of Joint Committee laid.
*17	The Barm Company and Indian Standard Wagon Company (Nationalisation) Bill, 1976.	20-8-76	..	23-8-76 24-8-76	3		6	..	Passed
*18	The Brithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Bill, 1976.	20-8-76	..	23-8-76 24-8-76	3		04	..	Passed

19	The Appropriation (No. 5) Bill, 1976.	20-8-76	..	20-8-76 (Consideration and passing)	0	02	..	..	Passed
20	The Tamil Nadu Appropriation (No. 3) Bill, 1976.	23-8-76	..	23-8-76 (Consideration and passing)	0	02	..	..	Passed
21	The Pondicherry Appropriation (No. 3) Bill, 1976.	23-8-76	..	23-8-76 (Consideration and passing)	0	01	..	..	Passed
22	The Metal Corporation (Nationalisation and Miscellaneous Provisions) Bill, 1976	24-8-76	..	25-8-76 (Consideration and passing)	1	48	1	..	Passed
23	The Dhurries (Additional Excise Duty) Repeal Bill, 1976.	24-8-76	..	25-8-76 (Consideration and passing)	0	39	..	..	Passed
24	The Companies (Amendment) Bill, 1976.	24-8-76	..	..			11	..	Pending
25	The Advocates (Amendment) Bill, 1976.	24-8-76	..	2-9-76 (Consideration and passing)	0	43	4	..	Passed
26	The Laxmiratnam and Atherton West Cotton Mills (Taking Over of Management) Bill, 1976.	24-8-76	..	25-8-76 (Consideration and passing)	1	53	2	..	Passed
27	The Child Marriage Restraint (Amendment) Bill, 1976.	25-8-76	..				4	..	Pending
28	The Labour Provident Fund Laws (Amendment) Bill, 1976.	25-8-76	..	26-8-76 (Consideration and passing)	0	56	..	..	Passed

*Discussed together.

1	2	3	4	5	6	7	8	9
29	The Kerala Legislative Assembly (Extension of Duration) Second Amendment Bill, 1976.	26-8-76	..	30-8-76 31-8-76 (Consideration and passing)	H. 1 M. 22	..	..	Passed
@30	The Constitution (Forty-third Amendment) Bill, 1976.	26-8-76	..	30-8-76 (Consideration and passing)	1 43	1 1	1 1	Passed as amended
31	The Fifth Schedule to the Constitution (Amendment) Bill, 1976.	26-8-76	..	30-8-76 (Consideration and passing)	2 22	1 1	..	Passed
32	The Central Sales Tax (Amendment) Bill, 1976.	26-8-76	..	31-8-76 (Consideration and passing)	3 50	9 9	2 2	Passed as amended
33	The Appropriation (No. 6) Bill, 1976.	26-8-76	..	26-8-76 (Consideration and passing)	0 03	..	..	Passed
34	The Constitution (Thirty-second Amendment) Bill, 1976.	..	..	30-8-76 (Motion for further extension of time for presentation of the Report of the Joint Committee was adopted.)	..	..	..	A motion for further extension of time for presentation of the Report of the Joint Committee was adopted.
35	The Code of Criminal Procedure (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	31-8-76			1 1	..	Pending
36	The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1976.	31-8-76	..	1-9-76 (Consideration and passing)	0 07 2 10	43 43	4 4	Passed as amended

37	The Delhi Milk Corporation Bill, 1976.	1-9-76	..	..	..	..	Pending.
38	The Constitution (Forty-fourth Amendment) Bill, 1976.	1-9-76	..	..	1 00	10	Pending
39	The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1976.	(Earlier Session 21-5-76)	..	1-9-76 2-9-76 (Consideration and passing)	5 42	155	18 Passed as amended
40	The Unrouchability (Offences) Amendment and Miscellaneous Provisions Bill, 1972 as reported by Joint Committee.	(Earlier Session 13-4-72)	..	2-9-76 (Consideration and passing)	0 11	15	15 Passed as amended

@The short title of the Bill was changed to 'The Constitution (Forty-first Amendment) Bill, 1976' by Lok Sabha through an amendment to clause 1.

SUMMARY

1. Bills pending at the end of the last session	12
2. Bills introduced	27
3. Bills opposed at introduction stage	3
4. Bills passed by Rajya Sabha and laid on the Table	5
5. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6. Bills passed	32
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence was adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 2944 of Lok Sabha Bulletin—Part II, dated 14-9-1976	12

(ii) Private Members' Bills

Sl. No.	Name of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of article 75</i>) by Shri Bibhuti Mishra.	(Earlier session 26-7-74)		(Earlier session—21-5-76 13-8-76 (further consideration))	H. M. 1—50 (excluding 1 hour taken during the Sixteenth Session)	2		Withdrawn
2.	The Companies (Amendment) Bill, 1971 (<i>Insertion of new sections 224A, 224B and 224C</i>) by Shri Chittamani Panigrahi.	(Earlier session 2-4-74)		13-8-76 27-8-76 (consideration)	2—07	1		Withdrawn
3.	The Constitution (Amendment) Bill, 1976 (<i>Amendment of Seventh Schedule</i>) by Dr. Kailas.	27-8-76	..					Pending
4.	The Coconuts Bill, 1976 by Shri C. K. Chandrappan.	27-8-76				..	..	Pending

1	2	3	4	5	6	7	8	9
	5. The Constitution (Amendment) Bill, 1975 (<i>Amendment of articles 74 and 163</i>) by Shri C. K. Chandrasekhar.	(Earlier session 9-1-76)		27-8-76 (consideration)	1-09			Discussion on the motion for consideration not concluded—Pending.

SUMMARY

1. Bills pending at the end of the last session	186
2. Bills introduced	2
3. Motion for consideration negatived	Nil
4. Bills withdrawn	2
5. Part discussed	1
6. Bills pending at the end of the session <i>vide</i> Para No. 2945 of Bulletin Part II, dated the 14th September, 1976.	186

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister Date of statement	Time taken
1	2	3	4	5
				H. M.
1.	Reported rise in prices of foodgrains, sugar and other essential commodities throughout the country.	Shri Indrajit Gupta	Shri A.C. George 10-8-1976	1-06
2.	Serious situation in Jute Industry on account of reported closures and fall in price of raw jute affecting production, export and employment problem of jute workers.	Shri H.N. Mukerjee	Prof. D.P. Chattopadhyaya 12-8-1976	1-02
3.	Reported death of one hundred babies in two Delhi hospitals due to indiscriminate use of antibiotics because of hospital infection.	Shri M.C. Daga	Dr. Karan Singh 16-6-1976	0-08
4.	Drought situation in various States resulting in lack of drinking water and death of livestock particularly in Tamil Nadu Karnataka and other drought prone regions.	Shri M. Kathamuthu	Shri Annasahib P. Shinde 19-8-1976	0-28
5.	Situation created in Cauvery delta owing to scanty supply of water from Krishnaraja Sagar and other dams and poor storage in the Mettur reservoir.	Shri K. Gopal	Shri Kedar Nath Singh 26-8-1976	0-23

4. DIVISIONS

Number of Divisions held

7

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of discussion	Time taken
H. M.			
(i) <i>General Budget</i>			
Supplementary Demands for Grants in respect of the Budget (General) for 1976-77.	13-8-76	19-8-76 20-8-76	Discussion and voting on Supplementary Demands for Grants (General) 2—39
Demands for Excess Grant in respect of the Budget (General) for 1973-74	23-8-76	**	
(ii) <i>Budget in respect of the State of Tamil Nadu</i>			
Supplementary Demands for Grants in respect of the State of Tamil Nadu for 1976-77.	16-8-76	23-8-76	Discussion and voting on Supplementary Demands for Grants (Tamil Nadu). 1 03
(iii) <i>Budget in respect of the Union territory of Pondicherry</i>			
Supplementary Demands for Grants in respect of the Union territory of Pondicherry for 1976-77.	16-8-76	23-8-76	Discussion and voting on Supplementary Demands for Grants (Pondicherry) 0 30

**Related to one charged item only. Hence not submitted to vote of the House. Relevant Appropriation Bill was passed on 26-8-76.

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Shri P. Ganga Reddy	7-5-76 to 27-5-76	27-8-76
2	Shri Bhagirath Bhanwar	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
3	Shri Mukhtiar Singh Malik	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
4	Shri A.K. Gopalan	10-8-76 to 31-8-76	
5	Shri Ram Dhan	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
6	Shri Morarji R. Desai	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
7	Dr. Jivraj Mehta	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
8	Shri Jyotirmay Bosu	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
9	Shri Phool Chand Verma	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
10	Shri C. Chittibabu	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
11	Shri Murasoli Maran	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
12	Shri Samar Guha	23-5-76 to 27-5-76 and 10-8-76 to 31-8-76	
13	Shri Gurdas Singh Badal	10-8-76 to 24-8-76	1-9-76
14	Shri Sakti Kumar Sarkar	10-8-76 to 1-9-76	
15	Shri M.K. Krishnan	10-8-76 to 1-9-76	
16	Shri Madhu Dandavate	23-5-76 to 27-5-76 and 10-8-76 to 1-9-76	

7. MOTIONS

Motion under Rule 342

Brief subject	Motion under Rule	Name of the Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
Government Resolution on National Policy for Children.	342	Shri D. P. Yadav	27-5-76 (Sixteenth Session) 10-8-76 11-8-76	H M 4 07 (excluding the time taken during the 16th Session)	Education and Social Welfare.	

8. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				H. M.	
1	Shri P. Kunhiraman, Member of the Constituent Assembly and Provisional Parliament.	18-6-76	10-8-76		
2	Dr. A. Ramiswami Mudaliar, Member of the Central Legislative Assembly and the Constituent Assembly.	17-7-76	10-8-76	0-05	
3	Shri T. Nagi Reddy, Member of the Second Lok Sabha.	28-7-76	10-8-76		
4	Shri P. C. Adichan, Member of the Fourth Lok Sabha.	7-8-76	12-8-76	0-03	
5	Kazi Nazrul Islam.	29-8-76 (In Dacca)	31-8-76	0-03	
6	Shri H. V. Koulgi, Member of Third Lok Sabha.	30-8-76	1-9-76	0-02	

9. PAPERS LAID ON THE TABLE

(i) By Government	941
(ii) By Private Members	Nil.

10. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
				H M	
1	News item published in <i>Current Weekly</i> , Bombay dated 21-8-76 casting certain aspersions on Shri Nawal Kishore Sinha, M.P.,	Shri Nawal Kishore Sinha	23-8-1976 30-8-1976	0 16 0 04	On 23-8-76, the Speaker observed that in the first instance, the Printer, Publisher and the Editor of the <i>Weekly</i> would be asked to state what he had to say in the matter. On 30-8-76, the Speaker informed the House that the Editor, Printer and Publisher of the <i>Weekly</i> , in his letter dated 23-8-76 had explained the circumstances in which the photograph of the Member was wrongly published and expressed his regret. The House decided that the Editor, Printer and Publisher of the <i>Weekly</i> be asked to publish his regret and correction prominently on the front page of the next issue of the <i>Current Weekly</i> , and thereafter the matter might be treated as closed.

2 **Motions regarding the Seventeenth Report of Committee of Privileges presented to the House on the 27th January, 1976—**

(i) "That this House do consider the Seventeenth Report of the Committee of Privileges presented to the House on the 27th January, 1976."

Shri Dinesh Bhattacharya

2-9-1976

0

The motion was adopted.

(ii) "That this House agrees with the findings and recommendations contained in the Seventeenth Report of the Committee of Privileges presented to the House on the 27th January, 1976, and resolves that Shri Krishna Kanta Dutta be sentenced to imprisonment till the prorogation of the Lok Sabha for the breach of privilege and contempt of the House committed by him."

Shri Dinesh Bhattacharya

2-9-1976

1

02

The two motions were discussed together. Shri K. Raghu Ramaiah replied to the debate. The following substitute motion moved by Shri K. Raghu Ramaiah was adopted:—

"That this House agrees with the Seventeenth Report of the Committee of Privileges presented to the House on the 27th January, 1976, that Shri Krishna Kanta Dutta has committed a breach of privilege and contempt of the House but resolves not to pursue the matter further."

Shri K. Raghu Ramaiah

(iii) "That having considered the Seventeenth Report of the Committee of privileges, this House resolves that with reference to para 50 of the Report, the matter be dropped."

12. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answers .	*302
Number of Questions orally answered	136

(ii) Unstarred

Number of Questions put down in Question Lists for Written Answers and written answers furnished	**2306
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(iii) Short Notice

Number of Short Notice Questions put down in Question Lists for oral Answer	1
Number of Short Notice Questions answered	1

(iv) Half-an-hour Discussion arising out of answers to questions

Brief Subject	Name of the Member who raised discussion	Date	Ministry	Time taken	
				H.	M.
Payment of first instalment of impounded D.A.	Sh. Indrajit Gupta	25-8-1976	Finance	0	50

*Includes 3 Starred Questions transferred from one Ministry to another.

**Includes 43 Unstarred Questions transferred from one Ministry to another. Also includes 153 Starred Questions which were not reached in the House for oral answers and replies to which were laid on the Table as is done in the case of Unstarred Questions.

12. RESIGNATIONS BY MEMBERS

Sl. No.	Name	State	Constituency	Date from which resignation took effect	Date of publication in Bulletin & notification in Gazette	Date of announcement in the House
1.	Shri Baburao Jangluji Kale	Maharashtra	Jalna	31-5-76	31-5-76	10-8-76
2.	Shri Arjun Shripat Kasture	Maharashtra	Khamgaon	16-7-76	16-7-76	10-8-76

13. RESOLUTIONS

(1) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
						H. M.	
1.	Disapproval of the Maintenance of Internal Security (Amendment) Ordinance, 1976 (Ordinance No. 5 of 1976).	Article 123	Shri Somnath Chatterjee	12-8-76 13-8-76 16-8-76	6 11	Home Affairs	Negatived
2.	Approval of the notifications—(a) increasing the export duty on hides, skins and leather etc; (b) levying export duty on animal feed; (c) substituting the entry 'Mica' by 'Mica, including fabricated Mica';	Section 8(2) read with Section 7(3) of the Customs Tariff Act, 1975.	Shri Pranab Kumar Mukherjee	20-8-76	0 13	Revenue and Banking	Adopted
3.	Approval of the continuance in force of the Proclamation dated the 22nd March, 1975 in respect of Nagaland issued by the President, for a further period of six months with effect from the 26th September, 1976.	Article 356	Shri K. Brahmananda Reddy	20-8-76	0 20	Home Affairs	Adopted
4.	Approval of the continuance in force of the proclamation dated the 31st January, 1976 in respect of Tamil Nadu issued by the President, for a further period of six months with effect from the 10th September, 1976.	Article 356	Shri K. Brahmananda Reddy	20-8-76 23-8-76	2 28	Home Affairs	Adopted

5. Approval of the continuance in force of the Proclamation dated the 12th March, 1976 in respect of Gujarat issued by the President, for a further period of six months with effect from the 24th September, 1976. **Article 356** **Shri K. Brahmananda Reddy J.** **31-8-76 to 1-9-76** **2 43** **Home Affairs** **Adopted**
6. Concurrence with the proposal of the Government of Tamil Nadu to increase the maximum amount of the guarantee given by that Government in respect of the debentures issued by the Tamil Nadu Cooperative State Land Development Bank Limited. **Section 6(2) of the Tamil Nadu Cooperative Land Development Banks Act, 1934 (Tamil Nadu Act X of 1934)** **Shri Shah Nawas Khan** **1-9-76** **0 02** **Agriculture and Irrigation** **Adopted**

• Discussed together with the motion for consideration of the Maintenance of Internal Security (Second Amendment) Bill, 1976.

(ii) Private Members' Resolutions

Sl. No.	Brief subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7
1.	National forest policy	Shri P. K. Deo	14-5-1976 (Sixteenth Session) 20-8-1976.	H. M. P. 2 03 (Excluding 23 minutes taken during the Sixteenth Session) 1	Agriculture and Irrigation.	Withdrawn by leave of the House.
2.	Provision of facilities for weaker sections of muslims.	Shri C. K. Chandrappan	20-8-1976	27	Home Affairs	Discussion not concluded.

14. STATEMENTS BY MINISTERS

Suo-moto statements made laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken	
				H.	M.
*1.	Flood situation in the country	Shri Kedar Nath Singh	10-8-1976	—	—
2.	Government business for the week commencing the 16th August, 1976.	Shri K. Raghu Ramaiah	13-8-1976	0	02
3	Government business for the week commencing the 23rd August, 1976.	Shri K. Raghu Ramaiah	20-8-1976	0	02
4.	Acquisition by the Government of the remaining shares of ESSO in Hindustan Petroleum.	Shri Keshav Deo Malaviya	23-8-1976	0	02
5.	Korba Fertilizer Project	Shri P. C. Sethi	23-8-1976	0	02
6.	Government business for 25-8-1976.	Shri K. Raghu Ramaiah	24-8-1976	0	01
7.	Government business for 26-8-1976.	Shri K. Raghu Ramaiah	25-8-1976	0	01
8.	Government business for the week commencing the 30th August, 1976.	Shri K. Raghu Ramaiah	27-8-1976	0	02
9.	Talks held by the Minister of Agriculture and Irrigation with the Governor of Tamil Nadu, Chief Minister of Karnataka and the Ministers of Kerala regarding the use and development of Cauvery waters.	Shri Jagjivan Ram	27-8-1976	0	09
10.	Fixation of sitting of Lok Sabha on Thursday, the 2nd September, 1976 for transaction of Government business.	Shri K. Raghu Ramaiah	1-9-1976	0	06

*Statement was laid on the Table.

15. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time	Percentage to the total time taken
	H. M.	
ADJOURNMENT MOTIONS	..	..
BILLS—		
(a) Government Bills	*59 43	57·9
(b) Private Members' Bills	5 06	4·9
BUDGETS—		
(a) General Budget	2 39	2·6
(b) Budgets in respect of States Union territory under President's rule	1 33	1·5
CALLING ATTENTION NOTICES (Rule 197)	3 07	3·0
DISCUSSIONS—		
Half-an-hour discussions (Rule 55)	0 50	0·8
MOTIONS—		
Motions (Rule 342)	4 07	4·0
QUESTIONS	13 24	13·0
RESOLUTIONS—		
(a) Statutory Resolutions	*5 46	5·6
(b) Private Members' Resolutions	2 30	2·4
OTHER MATTERS such as Statements, Papers laid on the Table, Questions of Privilege, Obituary references, Points of orders, etc.	4 25	4·3
TOTAL	103 10	100·0

*Joint discussion took place on a Statutory Resolution [*vide* Statement No. 13 S. No. 1] and motion for consideration of the connected Government Bill [*vide* Statement No. 2 S. No. 2] Time taken on joint discussion has been shown under Government Bills.